

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
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**LOK SABHA**

**UNSTARRED QUESTION NO.2167**

**TO BE ANSWERED ON FRIDAY THE 6<sup>TH</sup> MAY, 2016**

**VAISAKHA 16 , 1938 (SAKA)**

**CSR SPENDING FOR SWACHH BHARAT PROGRAMME**

**2167. ADV. M. UDHAYAKUMAR:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Swachh Bharat cess introduced in November 2015 is likely to mop Rs. 10,000 crores in 2016-17;
- (b) whether the Government proposes to ask Indian corporates to set aside 30% of their CSR spend for Swachh Bharat to help the Centre to raise over Rs. 2 lakh crores over the next three years for Swachh Bharat programme;
- (c) if so, the details thereof and the response of corporate sector in this regard; and
- (d) the further stand taken by the Government in the matter?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI JAYANT SINHA)**

**(a):** As per Union Budget 2016-2017, the estimated amount to be collected from Swachh Bharat Cess during the year 2016-17 is Rs 10,000 crores.

**(b):** There is no proposal to mandate Corporates to set aside 30% of their CSR spend for Swachh Bharat under consideration of the Government.

**(c):** Does not arise in view of reply to part (b) above.

**(d):** Does not arise in view of reply to part (b) above.

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